NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 206/14	TP 296/16	Hearing	621A	Needless Marketing Pvt. Ltd.

SL.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

(PETITIONER)

(RESPONDENT)

PCS for petitioner is absent. No representation. List it on 03.04.2017.

MEMBER (J)

MEMBER (T)